

Central Administrative Tribunal
Principal Bench, New Delhi.

O.A. No. 1325/93

New Delhi this the 19th Day of January, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

Hon'ble Mr. B.K. Singh, Member(A)

Sh. Vichitra Vijay,
S/o late Sh. Sultan Singh,
R/o National Federation of Blinds,
2322, Laxmi Narain Street,
Paharganj,
New Delhi-110055.

Petitioner

(None appeared)

versus

1. Union of India through
Secretary,
Ministry of Personnel & Training,
North Block,
New Delhi.

2. Union Public Service Commission,
through its Chairman,
Dholpur House,
Shahjahan Road,
New Delhi-110011.

3. Union of India through
Secretary,
Dept. of Welfare,
Shastri Bhawan,
New Delhi.

Respondents

(By advocate Sh. P.H. Ramchandani, Sr. counsel) for
Respondent No. 1 and Mrs. Raj Kumari Chopra, counsel
for Respondent No. 2.

ORDER (Oral)
delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman

The case has been called in the revised list.

No one has appeared on behalf of the petitioner. The
O.A. is dismissed in default of appearance.

(B.K. SINGH)
MEMBER(A)

(S.K. DHAON)
VICE CHAIRMAN

/SDS/